

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI  
APPELLATE JURISDICTION**

**Company Appeal (AT) (CH) No. 01 of 2021**

**(Under Section 61(1) of the Insolvency and Bankruptcy Code 2016)  
(Arising out of Order dated 22.12.2020 Read with 07.01.2021 in I.A.No.445  
OF 2020 in Company Petition No.77/BB/2020 passed by the Hon'ble National  
Company Law Tribunal, Bengaluru Bench)**

**In the matter of:**

Macquarie SBI Infrastructure Investments Ptd.Ltd. ....Appellants  
Regd.Office 9, Straits View, 321-07 Marina One,  
West Tower, Singapore 018937 &

SBI Macquarie Infrastructure Trustee Pvt.Ltd.  
Regd.Office at 92, Level 9, North Avenue,  
Maker Maxity, Bandra Kuria Complex,  
Mumbai 400051 represented by authorisex signatory  
Mr.Abraham George.

V.

1. Mr.K. Sadananda Shetty, ....Respondents  
No.16, SahasraSree, I Main, I Block, RMV Extension, Stage  
II, Bengaluru 560094.

2. Mr.Sanjith S.Shetty,  
No.16, SahasraSree, I Main, I Block, RMV Extension, Stage  
II, Bengaluru 560094.

3.Mr.Suchindra S.Shetty,  
No.16, SahasraSree, I Main, I Block, RMV Extension, Stage  
II, Bengaluru 560094.

4. Mrs.Sujatha S.Shetty,  
No.16, SahasraSree, I Main, I Block, RMV Extension, Stage  
II, Bengaluru 560094.

5. Encon Systems Pvt.Ltd.  
37, RMJ, Mandoth Towers, 7<sup>th</sup> Cross,  
Vasant Nagar, Bengaluru 560025.

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6. Soham Renewable Energy India Pvt.Ltd.  
37, Ground Floor, RMJ,  
Mandoth Towers, 7<sup>th</sup> Cross,  
Vasant Nagar, Bengaluru 560025.

7. Ambuthirtha Power Pvt.Ltd.  
Ground Floor, RMJ, Mandoth Towers, 7<sup>th</sup> Cross,  
Vasant Nagar, Bengaluru 560052.

8.Soham Mannapitlu Power Pvt.Ltd.  
Ground Floor, RMJ,  
Mandoth Towers, 7<sup>th</sup> Cross,  
Vasant Nagar, Bengaluru 560052.

9. Sohan Phalguni Renewable Energy Pvt.Ltd.  
Mandoth Towers, 7<sup>th</sup> Cross,  
Vasant Nagar, Bengaluru 560052.

10. Sahasralingeswara Power Pvt.Ltd.  
Ground Floor, RMJ,  
Mandoth Towers, 7<sup>th</sup> Cross,  
Vasant Nagar, Bengaluru 560052.

11. MSG Power Pvt.Ltd.  
Ground Floor, RMJ,  
Mandoth Towers, 7<sup>th</sup> Cross,  
Vasant Nagar, Bengaluru 560094.

12. Soham Kolavuru Renewable Energy Pvt.Ltd.  
Ground Floor, RMJ,  
Mandoth Towers, 7<sup>th</sup> Cross,  
Vasant Nagar, Bengaluru 560094.

13. Ocean Deity Investments Holdings Limited PCC,  
(Mauritius) Limited PLC  
Regd.Office : IMM Ltd. 4<sup>th</sup> Floor,  
Les Cascades Building, Edith Cavell Street,  
Port Louis, Republic of Mauritius)

14. Abhishek Poddar,  
1604, Tower B, Omkar 1973 Offi.  
Annie Besant Road, Worli, Mumbai 400049.  
Mobile - +919811212281  
E-Mail : [abhishek.poddar@macquarie.com](mailto:abhishek.poddar@macquarie.com)

15. Abraham George  
A-306, Dosti Elite,  
Sion-Koliwada Road, Sion, Mumbai 400022.

Present:

For Appellant : Mr. Arun Kathpalia, Senior Advocate,  
Mr.Krishnanendu Datta, Senior Advocate  
Mr.Thriyambak Kannan, Advocates.  
For Respondents 1to 5 : Mr. Pradeep Nayak, Advocate.  
For Respondents 6 to 12 : M/s Nithya Kalyani, Advocate  
For Respondent 14 : Mr.Rv.Goutham, Advocate

### **ORDER**

### **(VIRTUAL MODE)**

The Office of the Registry is directed to List the matter on 31.03.2021.

***[Justice Venugopal M]***  
***Member (Judicial)***

***[V.P.Singh]***  
***Member (Technical)***

**22.3.2021**

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